

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(36)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-09-2020 AT 12.00 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 60 OF IBC 2016

ORDER

Ld. Counsel Mr. S. Sathiyarayanan for the Applicant is present.

However, name of the Respondents' counsel have not been correctly typed in the Cause List and they have not appeared before this Bench today.

The **Registry** is hereby directed to type the name of each Counsel of the Respondents in the Cause List.

List the matter on **06.11.2020** for hearing.



[S. VIJAYARAGHAVAN]
Member (Technical)



[R. SUCHARITHA]
Member (Judicial)

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